COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

DFR NO. 3364 OF 2018 & IA NO. 1688 OF 2018

Dated: 19th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

M/ SKN Haryana City Gas Distribution (P) Ltd. ... Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board ...Respondent(s)

Counsel for the Appellant(s) : Ms. Divya Roy

Counsel for the Respondent(s) : Mr. Utkarsh Sharma for PNGRB

ORDER

Registry is directed to number the appeal, keeping the issue of maintainability open. Learned counsel for the Appellant requested to file some additional documents. Permission is granted. She may file the additional documents on or before 09/01/2019 with advance copy to the other side.

List the matter on <u>11/01/2019</u>.

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur) Chairperson

js/vg